

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 13 OF 2016 &
IA NO. 25 OF 2016**

Dated: 28th March, 2016

In the matter of:-

M/s Jay Madhok Energy Pvt. Ltd.	Versus Appellant(s)
Petroleum & Natural Gas Regulatory Board		... Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **6.05.2016.**

COURT MASTER